

## JANUARY 2020

STATEMENT SHOWING THE INSTITUTION, DISPOSAL AND PENDENCY OF CASES RELATING  
TO COMMERCIAL DIVISION  
IN THE PRINCIPAL SEAT OF MADRAS HIGH COURT

NAME OF THE HIGH COURT	No.of Cases Pending (As on 01.01.2020)	No.of cases Instituted (During the month of January 2020)	No.of cases disposed (During the month of January 2020)	Cases pending (As on 31.01.2020)
Principal Seat of Madras High Court	1085	12	23	1074

STATEMENT SHOWING THE INSTITUTION, DISPOSAL AND PENDENCY OF CASES RELATING  
TO COMMERCIAL APPELLATE DIVISION IN THE  
PRINCIPAL SEAT OF MADRAS HIGH COURT

NAME OF THE HIGH COURT	No.of Cases Pending (As on 01.01.2020)	No.of cases Instituted (During the month of January 2020)	No.of cases disposed (During the month of January 2020)	Cases pending (As on 31.01.2020)
Principal Seat of Madras High Court	63	5	27	41

STATEMENT SHOWING THE INSTITUTION, DISPOSAL AND PENDENCY OF CASES RELATING  
TO COMMERCIAL APPELLATE DIVISION IN THE  
MADURAI BENCH OF MADRAS HIGH COURT

NAME OF THE HIGH COURT	No.of Cases Pending (As on 01.01.2020)	No.of cases Instituted (During the month of January 2020)	No.of cases disposed (During the month of January 2020)	Cases pending (As on 31.01.2020)
Madurai Bench of Madras High Court	11			11